

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.19(1)न्याय/2014 पार्ट

जयपुर दिनांक:23.03.2020

::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला न्यायाधीश संवर्ग के अधिकारी Shri Mahendra Kumar Mehta, Judge, MACT, Pratapgarh को अपने पदीय कर्तव्य के अतिरिक्त Judge, Family Court, Pratapgarh के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतद्वारा नियुक्त/पदस्थापित किया जाता है।

Note- 1. He shall dispose of minimum 40% additional work as per circular of standard of work.

2. The cases in which there are direction of higher court for time bound disposal of case shall be decided on priority basis.

राज्यपाल की आज्ञा से

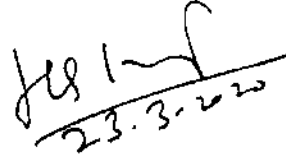
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प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

✓ रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 1116 दिनांक 22.03.2020 के क्रम में।

2. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
3. संबंधित अधिकारी की निजी पत्रावली।
4. रक्षित पत्रावली।


23.3.2020

No.Esst.B2(v)1/2020/1118

संयुक्त शासन सचिव
Date : 23.03.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar General/Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
7. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
8. Shri Mahendra Kumar Mehta, Judge, MACT, Pratapgarh (Raj.)
9. Judge, Family Court, Pratapgarh (Raj.)
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.


23.3.2020
REGISTRAR (ADMN.)